

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 119 OF 2017

Dated: 19th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

WEIZMANN Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent (s) : MS. Purna Singh for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **13.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**